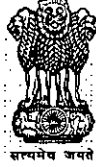




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Dated: 08-09-2016

TRADE MARKS REGISTRY, DELHI

CIRCULAR

The opposition/Rectification matters posted before Shri V. Natarajan Deputy Registrar, Delhi for hearing from 13/09/2016 to 16/09/2016 at Trade Marks Registry, Delhi have been adjourned due to proposed leave. All the matters have been reported as under:-

Sl. No	Date of hearing	Re-scheduled Date
1	13-09-2016	19-09-2016
2	14-09-2016	20-09-2016
3	15-09-2016	21-09-2016
4	16-09-2016	22-09-2016

All concerned parties are requested to take note of the Revised Schedule and attend the hearing. This is in addition to the regular fixing on that particular date. No separate intimation will be issued. All are requested to treat this Re -Scheduled information as service.

V. Natarajan

(SHRI V. NATARAJAN)

DEPUTY REGISTRAR OF TRADE MARKS & GI
(NEW DELHI)